CHAITRA 5, 1912 (SAKA)

ronment (Protection) Act, 1986.

[Translation]

## Minimum Employment Guarantee Scheme

2135. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to implement Minimum Employment Guarantee Scheme in order to provide means of livelihood to tribals, weaker sections, low income groups and agricultural labourers of Uttar Pradesh; and

(b) if so, the details thereof ?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) and (b. No specific proposal of the kind mentioned for U.P. is under the consideration of the Central Government. However, the Government is separately working on a national programme to ensure for all citizens the Right to work.

[English]

## Vocational Training for Widows of Army Jawans

2136. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of centres at present being run for vocational training to widows of Army Jawans and the stipends paid to them during 1989-90;

(b) whether Government propose to open such more centres;

- (c) if so, the reasons therefore; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The following organisation are imparting vocational training to widows of Army Jawans and dependents of exservicemen:-

- (i) Training-cum-production centre, Landsdowne (UP) run by Garhwal Rifle Regimental Centre.
- (ii) Vocational Training Centre, Mizoram.
- (iii) War widows Association, Delhi.
- (iv) Eight centres run by Haryana Government-4 at Panchkula, one each at chhachhrauli, Jhajjar, Dadri and Rewari.
- (v) Training- cum production centre, Rohtak, run by Haryana Government.
- (vi) Three Centres run by Rajasthan Government at Jodhpur Sikar and Jhunjhunu.
- (vii) Training courses run by Ail India Gorkha Ex-servicemen Association at Doon Valley for dependents of Gorkha Ex-servicemen.

In addition, such vocational training is also being carried out by various Regimental centres with their own resources for exservicemen, dependants and widows. The State Governments/Organisations concerned mentioned above are paying stipend to the trainees varying from Rs. 75/- to Rs.200/- p.m.

The scope of existing Ex-servicemen Resettlement Training scheme has also